

**IN THE NATIONAL COMPANY LAW TRIBUNAL**  
**AHMEDABAD**  
**SPECIAL BENCH**  
**COURT – 1**

ITEM No.7 – Rst.App/21(AHM)2024 in IA/741(AHM)2020  
ITEM No.8 – Rst.App/22(AHM)2024 in IA/722(AHM)2020  
In  
CP(IB) 175 of 2018

**Proceedings under Section 9 IBC**

**IN THE MATTER OF:**

True Value Paper

.....Applicant

V/s

Swastik Ceracon Ltd

.....Respondent

**Order delivered on: 23/07/2024**

**Coram:**

Mr. Praveen Gupta, Hon'ble Member(J)

Mr. Sameer Kakar, Hon'ble Member(T)

**PRESENT:**

For the Applicant

:Ms. Shivani Lad, Proxy Advocate for Mr. Narendra L  
Jain, Advocate

For the Respondent

:

**ORDER**  
**(Hybrid Mode)**

**Rst.App/21(AHM)2024 in IA/741(AHM)2020 & Rst.App/22(AHM)2024 in  
IA/722(AHM)2020**

Learned Proxy Counsel appears on behalf of the main counsel for the Applicant and seeks adjournment.

At her requests, matters stand adjourned to 29.07.2024.

Sd/-

**SAMEER KAKAR**  
**MEMBER (TECHNICAL)**

Sd/-

**PRAVEEN GUPTA**  
**MEMBER (JUDICIAL)**